## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3585 ANSWERED ON:15.12.2011 CASTING OF VOTES BY NRIS Kanubhai Patel Jayshreeben

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to adopt a postal ballot system for a large number of Indians including NRIs who are unable to cast their votes due to various reasons in the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

## **Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a): No, Madam.
- (b) and (c): Do not arise.